

THE HIGH COURT OF ORISSA : CUTTACK

NOTICE

Cuttack, Dated the 15th June, 2020

The Hon'ble Court have been pleased to decide that Lawyers and litigants can access and utilize the Orders and Judgments passed by the Hon'ble Court as available in the Court's website (or print out thereof) in lieu of certified copies in the manner prescribed in Hon'ble Court's Notification No.4587 dtd.25.03.2020 and such arrangement shall remain in force till 03.07.2020.

This is for information and necessary action.

BY ORDER,

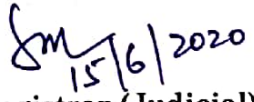

REGISTRAR GENERAL

Memo No. 6159 (100) / Dtd. 15.06.2020

Copy forwarded to the:-

1. All officers of the Court
2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. Notice Board

for information.


Deputy Registrar (Judicial)

Memo No. 6160 (35) / Dtd. 15.06.2020

Copy forwarded to the:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar
2. Advocate General, Odisha, Cuttack
3. District & sessions Judges(All) w.r.t earlier Court's letter No.4586 dtd.25.03.2020
4. All Superintendents of the Court
5. Secretary, Orissa High Court Bar Association, Cuttack
6. Notice Board

for information.


Deputy Registrar (Judicial)